

Seventeenth Loksabha

an>

Title : Regarding ban on online gambling throughout the country

SHRI K. NAVASKANI (RAMANATHAPURAM): Hon. Chairperson. I am thankful to you for giving me this opportunity to raise an important matter during Zero Hour.

The online gambling is taking place throughout the country, which should be banned. The online gambling has taken away several precious lives in Tamil Nadu. The Tamil Nadu State Assembly has already passed a Bill in this regard and sent it for assent of the hon. Governor. But he has not given his assent to this Bill so far. Not only this Bill, the hon. Governor, who is a representative of the Union Government, has not given his assent to 22 more Bills already passed by the Tamil Nadu State Legislative Assembly.

This is not fair on his part for not giving assent to such Bills especially concerning online gambling. This act of the Governor is against the interests of eight crore people of Tamil Nadu.

I would, therefore, urge upon the Central Government to completely ban online gambling throughout the country.

Thank you.